

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati the 29<sup>th</sup> July, 2023

**NO. HC.VII-167(Pt.-VIII)/2014/ 7060 /A #####** The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the 5 (five) day programme on "**Cyber Security Investigation**", to be held at the Sardar Vallabh Bhai Patel National Police Academy (SVPNPA), Hyderabad from **21<sup>st</sup> August to 25<sup>th</sup> August, 2023:**

Sl. No	Name and Designation along with Batch	Address	Mobile No.	Email-id
1.	<b>Shri Rana Dutta,</b> Civil Judge (Sr. Divn.) cum Asstt. Sessions Judge, Darrang, Mangaldoi, Assam (Batch:2006)	O/o the District and Sessions Judge Court, Darrang, Mangaldoi, District- Darrang, Pin- 784125, Assam	98640-46549	ranadutta79@gmail.com
2.	<b>Shri Shakti Sharma,</b> Civil Judge (Sr. Divn.) cum Asstt. Sessions Judge, Dhubri, Assam (Batch:2006)	O/o the District & Sessions Judge, Dhubri, DC's Court Complex, District-Dhubri, Pin- 783301, Assam	98541-58594	shaktisharma14@gmail.com

The nominated Officers are directed to submit a report after completion of the Course.

By Order,  
Sd/- R.A. Tapadar

**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-167(Pt.-VIII)/2014/ 7061-7075 /A Dated: 29-07-2023**

Copy forward for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.

29.07.23

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled to T.A. & D.A. as admissible under the Rules.***

3. The Registrar (Admin./Vigilance/ Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,  
Darrang/Dhubri

***(He is requested to inform the nominated Judicial Officer(s) accordingly).***

6. Shri Deepak Virmani, Deputy Secretary, Ministry of Home Affairs (MHA), Indian Cyber Crime Coordination Centre (14C) (CIS Division), Government of India, New Delhi- 110001.
7. Shri Rana Dutta, Civil Judge (Sr. Divn.)-cum-Asstt. Sessions Judge, Darrang, Mangaldoi, Assam.
8. Shri Shakti Sharma, Civil Judge (Sr. Divn.)-cum-Asstt. Sessions Judge, Dhubri, Assam.

***[For the said programme, accommodation (single occupancy basis) will be provided].***

9. Dr. Minakshi Sinha, Associate Prof. (14C), (CIS Division), Government of India, New Delhi- 110001, Mobile: 9810907942, e-mail id- minakshi.sinha@gov.in
10. Dr. Anju Choudhary, Assistant Director (Law) SVPNPA, Mobile: 8743099000, e-mail id- [anju.c@svpnpa.gov.in](mailto:anju.c@svpnpa.gov.in)
11. G Sahitya, PA to AD (Law), SVPNPA, Mobile- 6301662516, e-mail id- [gsahitya@svpnpa.gov.in](mailto:gsahitya@svpnpa.gov.in)
12. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court).***

13. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**

  
24.07.23

14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak,  
Gauhati High Court, Guwahati for his Lordship's kind information.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Talpadas  
29.07.23  
**REGISTRAR (JUDICIAL)**